

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON –
LAND ACQUISITION LAWS***
(Through online and other modes of telecommunications including Videoconferencing)

DATE: 25th July, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	2.30 pm to 2.40 pm	Inaugural session & overview of the Programme By: Officers of the Academy
II	2.45 pm to 4.00 pm	Journey of Land Acquisition – From Notification to Award (Issues U/s 4, 9, 11, 18, 23 & 25 of Land Acquisition Act, 1894) By: Shri Dhirendra Singh, Faculty Member (Sr.), MPSJA
TEA BREAK (4.00 pm to 4:15 pm)		
III	4.15 pm to 5.30 pm	(i) Issues U/s 28-A, 30, 51, 51-A, of Land Acquisition Act, 1894 (ii) An overview of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 By: Director, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR